# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **RAJYA SABHA**

## UNSTARRED QUESTION NO. 1857 TO BE ANSWERED ON 10.03.2021

### **SCHEME FOR MIGRANT WORKERS**

#### **1857 SHRI B. LINGAIAH YADAV:**

Will the Minister of Labour and Employment be pleased to state:

- (a) the steps being taken for welfare of migrant workers and labourers to further extend efforts towards the unorganised labour force migrant workers particularly through launching of a portal that will collect relevant information on gig, building, and construction-workers among others to formulate health, Housing, Skill, Insurance, Credit and food schemes for migrant workers; and
- (b) the proposals received/action taken so far, category-wise and State-wise also as on date and if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Ministry of Labour & Employment is in the process of developing of a comprehensive National Data base of the Unorganised Workers (NDUW) to collect relevant information of unorganised workers and inter-alia help in delivery of various social security and welfare schemes being implemented for them.

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